

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION NO. 44/2023
IN
ORIGINAL APPLICATION NO. 407/2015

IN THE MATTER OF :

Shailesh Singh APPLICANT

VERSUS

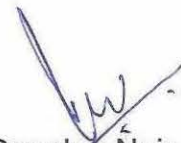
The Surya Hotel, New Delhi and Ors . . . Respondents

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3.	Annexure R-2 True copy of the letter DJB/EE(M)-51/2024-25/109 dated 03.09.2024.	
4.	Annexure R-3 True copy of the SOP issued by Department of Environment Govt of NCT of Delhi	
5.	Annexure R-4 True copy of the order dated 01.01.2016 issued by Director (Revenue).	
6.	Annexure R-5 A true copy of the survey Report dated 04.05.2024.	
7.	Annexure R-6 True copy of the Survey dated 03.10.2024	

Place: New Delhi

Date: 04.11.2024



Asha Gopalan Nair
Advocate for the Respondent/DJB
119, Old Lawyers Chamber Block
Supreme Court of India
New Delhi-110001
Email: chamberasha119@gmail.com
Mob: 9868716588

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION NO. 44/2023

IN

ORIGINAL APPLICATION NO. 407/2015

IN THE MATTER OF :

BETWEEN:

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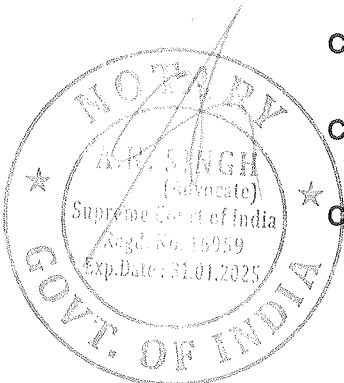
The Surya Hotel, New Delhi and Ors

...Respondents

AFFIDAVIT ON BEHALF OF CE (SOUTH) DJB IN
COMPLIANCE OF ORDER DATED 21.08.2024

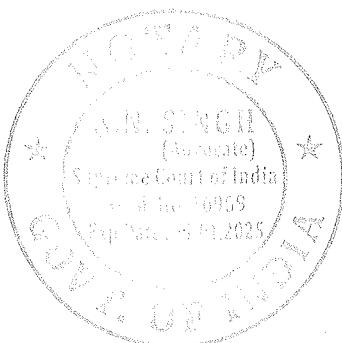
I, Gajendar Tomar, S/o Sh P.S Tomar, age about 59 years, working as Chief Engineer(South), DJB, having office at Varunalaya, Phase-II, Karol Bagh, New Delhi-110005, do hereby solemnly affirm and state as under:—

1. That I am holding CE (South), DJB and thus fully conversant with the facts of the case and hence competent to swear this affidavit on behalf of DJB in compliance of order dated 21.08.2024 passed by this

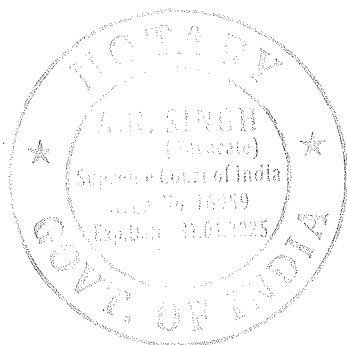


Hon'ble Tribunal in the above captioned case. That the statements in the instant affidavit are based upon knowledge obtained during the regular course of business and records maintained by DJB.

2. That the applicant namely Shailesh Singh in the captioned case raised their grievance by filing Execution Application No 44/2023, in respect of The Surya Hotel, Mathura Road, New Delhi, Hotel Jaypee Siddharth, East Patel Nagar, New Delhi and Hotel The Lalit, Barakhamba Avenue, Connaught Place, New Delhi.
3. It is stated that Hotel "The Lalit", falls in the NDMC area i.e not concerned to Delhi Jal Board. Further, the status report with regard to two other hotels as mentioned in para 2 above is as under:
4. (A) The Surya Hotel, Mathura Road, New Delhi:-
 - (i) The above referred case assigned to DJB in March 2024, along with Hon'ble NGT order dated 28.02.2024 with the direction to file reply. The officer of DJB appeared in person on 08.05.2024.



- (ii) I state that a survey was conducted by JE& AE of the said area on 03.05.2024 and found that 02 Nos borewells are running in the premises of the Suryaa Hotel. True copy of the Survey dated 03.05.2024 is Annexed as **Annexure R-1**. Further the survey report was submitted to SDM, Kalkaji, District (South-East) vide letter No. DJB/EE(M)-51/2024-25/60 dated 03.05.2024 & reminder vide letter DJB/EE(M)-51/2024-25/109 dated 03.09.2024 for information and taking necessary action at their end with the copy to DM (South-East) . True copy of the letter DJB/EE(M)-51/2024-25/109 dated 03.09.2024 is annexed as **Annexure -R-2**, since the DM is the final authority for taking necessary action on ground water extraction as per SOP issued by Department of Environment Govt of NCT of Delhi . True copy of the SOP issued by Department of Environment Govt of NCT of Delhi is annexed as **Annexure R-3**.
- Moreover, as confirmed by Zonal Revenue Officer (South)-II of Delhi Jal Board, a water connection

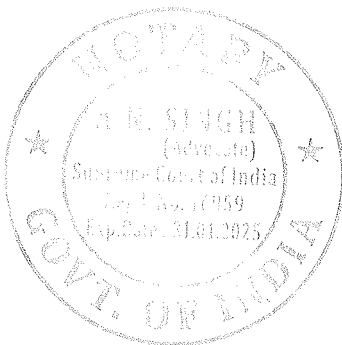


vide K.No 4000731000 is running since before 2012 and one additional sewer charges connection for using ground water in addition to bore water vide K.No 5050962373 is also running since before 2012 on account of use of borewell at the property as per DJB instructional order dated 01.01.2016 issued by Director (Revenue) . True copy of the order dated 01.01.2016 issued by Director (Revenue) is annexed as **Annexure R-4**.

(B) Hotel Jaypee Siddharth, East Patel Nagar, New Delhi-

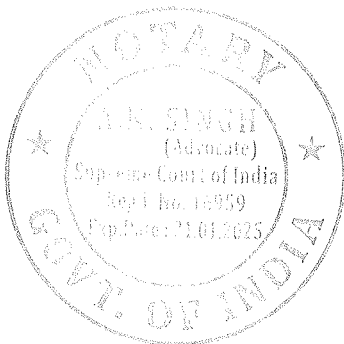
(i) A survey was also conducted by JE & AE of area on dated 04.05.2024 and reported that no borewell was found in the premises of Hotel Jaypee Siddharth. True copy of the Report is Annexed as **Annexure R-5**.

(ii) Zonal Revenue officer (West)-II, Rajender Nagar has confirmed vide their report submitted that the staff of DJB visited the site of Jaypee Siddharth Hotel on dated 03.10.2024 and found that there are 03 Nos water connections of Delhi Jal Board,



having K No 2465800000 (First bill available dated 1998), 1465800000 (First bill available dated 1998) & 3465800000 (First bill available dated 1998) are running in the Hotel Jaypee Siddharth, East Patel Nagar, New Delhi. Moreover the official of Jaypee Siddharth Hotel has confirmed there are only 2 sources of water supply for hotel operation uses (a) 03 Nos water connection of Delhi Jal Board and (b) Through private water tankers vide letter diary No. 4600 dated 03.10.2024 of ZRO(West)-II, Rajender Nagar. True copy of the Survey dated 03.10.2024 is Annexed as **Annexure R-6**

5. I state that I have been read over and explained the contents of the applications and state that the facts and circumstance contained therein are true to the best of my knowledge and belief as derived from the records of the case.



[Handwritten Signature]
DEPONENT

VERIFICATION:

I, the deponent above named, do hereby solemnly affirm that the contents of para 1 to 5 of the foregoing affidavit are true and correct to my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

29 OCT 2024

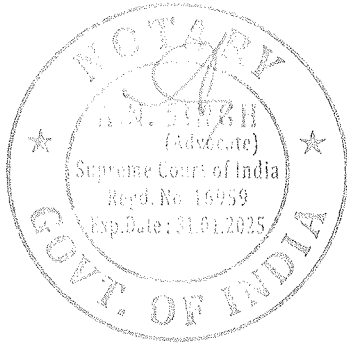
Verified at New Delhi this is the day of October 2024

I identify the deponent who has signed/T.I in my presence

Signature
Mr./Ms. Ashu G. Adv./Self
ID No.: 91242A11990.....

Ashu G. Adv.

DEPONENT



Certified that the above Named Deponent identify by Shri/Smt. Ashu G. Adv./Self Solemnly affirmed before me at Delhi S. No. 2970 The contents of the affidavit which have been read & explained to me are true and correct
29 OCT 2024 Notary

ATTESTED
A.N. Singh
A.N. Singh, Adv.
Notary Public
Govt. of India, New Delh

29 OCT 2024



DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (M)-51
ENGINEERS BHAWAN, ANDREWS GANJ,
NEAR MOOLCHAND CROSSING, NEW DELHI 110049

NO: DJB/EE(M)-51/2024-25/ 60-65

Dated: 03/05/2024

The SDM(Kalkaji)
District (South-East)
The Sub-Divisional Magistrate (Kalkaji)
37, Tughlakabad Institutional area,
Near Batra Hospital, New Delhi-110062

Subject : In the matter of :-

Before the National Green Tribunal, New Delhi
Execution Application No. 44/2023
In
O.A. No. 407 of 2015
Shailesh Singh Vs Suryaa Hotel & Ors.

Reference : Regarding extraction of Ground Water from Borewell existing in the Suryaa Hotel, Mathura Road, New Friends Colony, New Delhi-110025.

In reference to above cited subject, it is to informed that the site has been inspected by the concerned AE and JE and found that 02 Nos. borewell exist in the premises of Suryaa Hotel and during inspection it was asked to officials of above said subject Hotel for showing the permission of borewell. In this regard a certificate issued by Chairman, Central Ground Water Authority has been received from officials of Hotel (Copy enclosed) for your kind reference.

In view of above it is requested to take necessary action in this regard with information to the office of the undersigned. **This matter is under monitoring of Hon'ble NGT and listed on 08.05.2024 so, it is treated of Most Urgent.**

Encl : As above.

Sd/-
(Naresh Kumar)
Executive Engineer (M)-51

Copy to :-

1. CE(South) – For kind information.
2. District Magistrate (South-East), Old Gargi College Building, Lajpat Nagar-IV, New Delhi-110024 – For kind information.
3. SPIO, Delhi Pollution Control Committee, Department of Environment, Govt. of NCT of Delhi, 5th Floor, ISBT Building, Kashmere Gate, Delhi-110006- For kind information.
4. SE(M)-10 – For kind information.
5. AE(M)-51 – To pursue.
6. office copy

Executive Engineer (M)-51

Inspection Report

169

A site inspection has been conducted in the ref for matter of National Green Tribunal New Delhi, Execution Application No- 44/2023 In O.A. No. 407 of 2015, Shailesh Singh Vs Suryaa Hotel & Ors. The site (The Suryaa Hotel, Mathura Road, N.F.C. New Delhi - 110025) has been inspected by myself (Akshay JE(c), DJB) today i.e. 03/05/2024 with Assistant Engineer (M)-51, DJB of said hotel and found that 02 Nos borewells are running in this premises. Registration certificate of the respective borewell has been submitted by the Hotel Engineer Mr. Mukesh Sharma (9958580110), which is enclosed herewith. Submitted please.

EE(M)-51

Rahul
03/05/2024
AE(c)M-51

ll
03/05/2024
JE(c)

42/c 64/c



GPS Map Camera

New Delhi, Delhi, India

84A, New, Friends Colony East, New Friends Colony, New Delhi, Delhi

110065, India

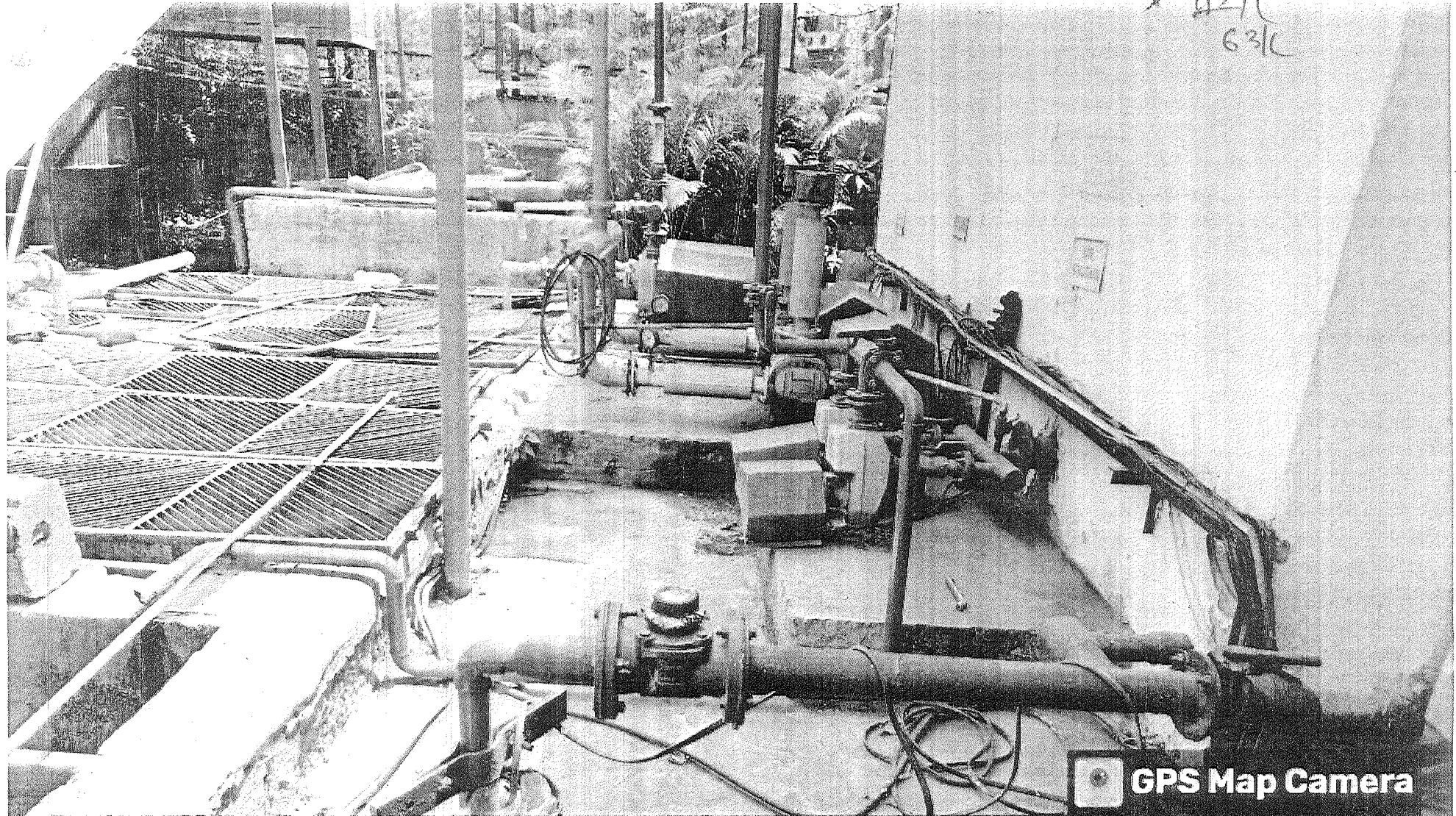
Lat 28.561673°

Long 77.269442°

03/05/24 12:59 PM GMT +05:30

Google

42/C
63/C



GPS Map Camera

New Delhi, Delhi, India

Ward No. 193, Mandir Lane, Sarai Jullena, Block D, New Friends Colony, New Delhi, Delhi
110025, India

Lat 28.561348°

Long 77.270592°

03/05/24 01:03 PM GMT +05:30




CENTRAL GROUND WATER AUTHORITY
(Constituted under Section 3(3) of Environment (Protection) Act, 1986)

CERTIFICATE OF REGISTRATION OF WELLS

This is to certify that the Borewell / Tubewell / Motorized Dugwell / Dug cum Borewell / Handpump/ Filter point as per the details given overleaf has been registered with Central Ground Water Authority.

The terms & conditions of the grant of registration are also given overleaf.


CHAIRMAN

Central Ground Water Authority

Ministry of Water Resources, Jamnagar House, Mansingh Road, New Delhi-11

1103, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi- 110 001

Reg. No.: DLOFCE/43302 Type : Bore Well

CHL LIMITED
HOTEL THE SURYA
NEW FRIENDS COLONY
NEW DELHI-65

Terms & Conditions

1. Any modification shall not be done in any of the parameters given in Proforma by the owner / user of the ground water structure (tubewell / borewell) motorized (dugwell / hand pump) without prior approval of the Authority.
2. The water from the well (structure) shall be used only for the purpose indicated in the application for registration.
3. The user shall intimate Central Ground Water Authority within four weeks of the ground water structure going in disuse.
4. The user shall furnish information about the registered ground water structure, as and when desired by the Authority.
5. The Authority can alter, amend or vary the terms of the certificate of registration on technical reasons.
6. This certificate of registration is non-transferable.
7. The Authority may inspect the tubewell / borewell motorized (dugwell / hand pump) after giving notice of information by post.
8. The Authority may advise the user of ground water to install water measuring device on tubewell/borewell, as and when necessary to properly monitor the withdrawal of ground water.

VISITOR'S BOOK

025

Date	S. No.	Visitor's Name	Vehicle No. of Visitor	Address	Purpose (Official / Personal)	Office / Person To be Visited	Time in	Time Out	Signature	Sign. of S / Staff	Remarks
03/05/24		Rahul Singh	50	Soinwas puchi. 9650 9100 60 Pn. 2001 9402	Meeting	Mr. Mukesh Singh.	12:35	13:10	[Signature]	A.R.W.	
03/05/24		Ankit Attri	51	Unnagan, Conier 9871 777 849 8945 6876 9614	Meeting	Sumil Khurana	13:20	16:30	[Signature]	Ajit Kr.	100%
03/05/24		Radhe Shyam	53	Unnagan, Conier 9871 777 849 6953 4840 6274	Meeting	Sumil Khurana	13:20	16:30	[Signature]	Ajit Kr.	
03/05/24		Ranjeev	54	Chhatrapur 813029 2125 8501 9549 9681	Tiles work	Lift Stone work	13:25	17:02	[Signature]	Ajit Kr.	
03/05/24		Nurulal Kr.	55	Chhatrapur 813029 2125	Tiles work	Lift Stone work	13:25	17:02	[Signature]	Ajit Kr.	

		46	OK h/9 phase-1 9718590559 LK20933903	Supply
03/05/24	Bikram Kir. Mallick	47	SSEW Pvt Ltd. 9810670959 9154 77759094	meeting
03/05/24	Ashok Kumar	48	Srininey puri 8689 007204 ID 20018615	Meeting.
05/05/24	Akshay	49	Srininey puri. 8689007204 ID 20019393	meeting

Receiving	12:21	12:40	Ajitkr.	Ajitkr.	175
Engg.	12:25	15:35	Ajitkr.	Ajitkr.	
Mr. Muresh S.	12:40	13:10	Ash.K	Ashw.	
Engg.					
Engg.	12:40	13:10	A	Ashw.	
Mr. Muresh					

NGT MATTER
MOST URGENT

REMINDER-I



DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (M)-51
ENGINEERS BHAWAN, ANDREWS GANJ,
NEAR MOOLCHAND CROSSING, NEW DELHI 110049

NO: DJB/EE(M)-51/2024-25/169 to 174

Dated: 3/9/24

The SDM (Kalkaji)
District (South-East)
The Sub-Divisional Magistrate (Kalkaji)
37, Tughlakabad Institutional area,
Near Batra Hospital, New Delhi-110062

Subject : In the matter :-
Before the National Green Tribunal, New Delhi
Execution Application No. 44/2023
In
O.A. No. 407 of 2015
Shailesh Singh Vs Suryaa Hotel & Ors.

Reference : Regarding extraction of Ground Water from Borewell existing in the Suryaa Hotel, Mathura Road, New Friends Colony, New Delhi-110025.

In continuation of letter NO: DJB/EE(M)-51/2024-25/60 dated 03.05.2024 the site was inspected by the concerned AE and JE and found that 02 Nos. borewell exist in the premises of Suryaa Hotel and during inspection it was asked to officials of above said subject Hotel for showing the permission of borewell. In this regard a certificate issued by Chairman, Central Ground Water Authority received from the officials of Hotel, has already been sent to your good self for your kind reference.

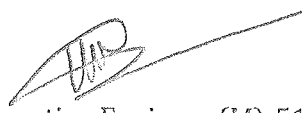
During hearing on dated 21.08.2024, the Hon'ble court NGT has directed that "Learned counsel for respondent no. 2 and respondent no 5 seek three week's time to file the reply. Let the reply be filed by way to affidavit by these respondents."

In view of above it is requested to submit the Action Taken Report in this regard to the office of the undersigned. **This matter is under monitoring of Hon'ble NGT and listed on 03.12.2024 however an affidavit to be submit before 11.09.2024, so it is treated as Most Urgent.** The copy of NGT Order dated 21.08.2024 is enclosed herewith for your kind reference.
Encl : As above.

Sd/-
(Naresh Kumar)
Executive Engineer (M)-51

Copy to :-

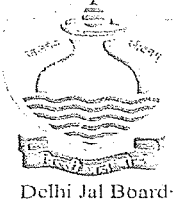
1. CE(South) – For kind information.
2. District Magistrate (South-East), Old Gargi College Building, Lajpat Nagar-IV, New Delhi-110024 – For kind information.
3. SPIO, Delhi Pollution Control Committee, Department of Environment, Govt. of NCT of Delhi, 5th Floor, ISBT Building, Kashmere Gate, Delhi-110006 For kind information.
4. SE(M)-10 – For kind information.
5. AE(M)-51 – To pursue.


Executive Engineer (M)-51

9/c 15

24/77
57/C

NGT MATTER
MOST URGENT



0/c
DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (M)-51
ENGINEERS BHAWAN, ANDREWS GANJ,
NEAR MOOLCHAND CROSSING, NEW DELHI 110049

NO: DJB/EE(M)-51/2024-25/ 60-65

Dated: 03/05/2024

The SDM(Kalkaji)
District (South-East)
The Sub-Divisional Magistrate (Kalkaji)
37, Tughlakabad Institutional area,
Near Batra Hospital, New Delhi-110062

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(Naresh Kumar)
Executive Engineer (M)-51

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6 office copy


Executive Engineer (M)-51

Inspection Report56/1
25/11

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EE(M)-51

Rahul
03/05/2024
AE(c) M-51

H
03/05/2024
JE(c)



GPS Map Camera

New Delhi, Delhi, India

84A, New, Friends Colony East, New Friends Colony, New Delhi, Delhi

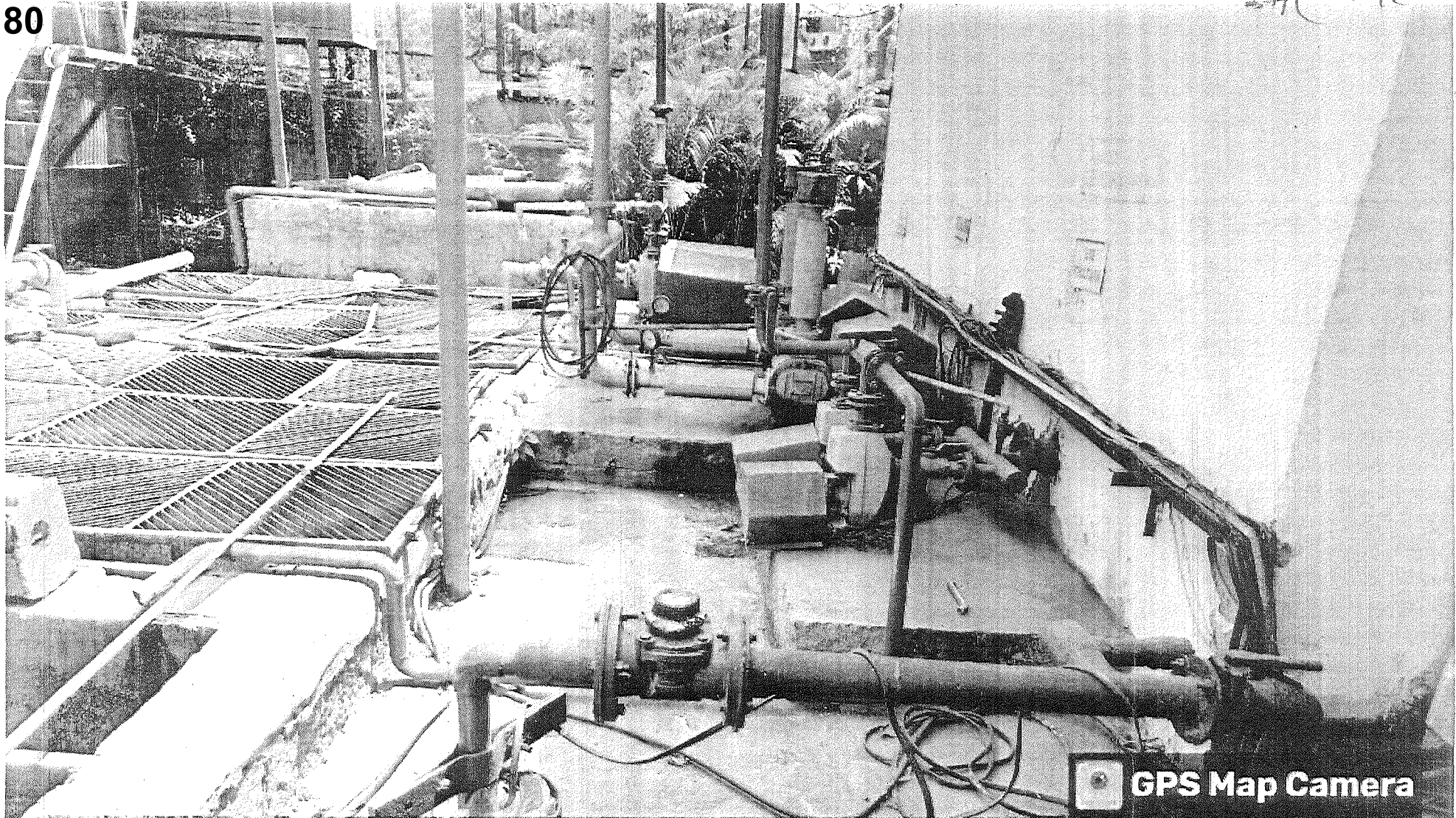
110065, India

Lat 28.561673°

Long 77.269442°

03/05/24 12:59 PM GMT +05:30

Google



GPS Map Camera




New Delhi, Delhi, India
Ward No. 193, Mandir Lane, Sarai Jullena, Block D, New Friends Colony, New Delhi, Delhi
110025, India
Lat 28.561348°
Long 77.270592°
03/05/24 01:03 PM GMT +05:30

CENTRAL GROUND WATER AUTHORITY
(Constituted under Section 3(3) of Environment (Protection) Act, 1986)

CERTIFICATE OF REGISTRATION OF WELLS

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The terms & conditions of the grant of registration are also given overleaf.


CHAIRMAN

Central Ground Water Authority

Ministry of Water Resources, Jamnagar House, Mansingh Road, New Delhi-11

1103, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi- 110 001

Reg. No.: DLOFC/43302 Type : Bore Well

CHL LIMITED
HOTEL THE SURYA
NEW FRIENDS COLONY
NEW DELHI-65

Terms & Conditions

1. Any modification shall not be done in any of the parameters given in Proforma by the owner / user of the ground water structure (tubewell / borewell) motorized (dugwell / hand pump) without prior approval of the Authority.
2. The water from the well (structure) shall be used only for the purpose indicated in the application for registration.
3. The user shall intimate Central Ground Water Authority within four weeks of the ground water structure going in disuse.
4. The user shall furnish information about the registered ground water structure, as and when desired by the Authority.
5. The Authority can alter, amend or vary the terms of the certificate of registration on technical reasons.
6. This certificate of registration is non-transferable.
7. The Authority may inspect the tubewell / borewell motorized (dugwell / hand pump) after giving notice of information by post.
8. The Authority may advise the user of ground water to install water measuring device on tubewell/borewell, as and when necessary to properly monitor the withdrawal of ground water.



VISITOR'S BOOK

Date	S. No.	Visitor's Name	Vehicle No. of Visitor	Address	Purpose (Official / Personal)
03/05/24		Rahul Singh	50	Soinwas puchi. 9650 9100 60 Dn. 2001 9402	Meeting
03/05/24		Ankit Attri	51	Wurgaon, conier 9871 777 849 8945 6876 9614	meeting
03/05/24		Radhe Shyam	53	Wurgaon, conier 9871 777 849 6953 4840 6274	meeting
03/05/24		Ranjeev	54	Chhatrapur 813029 2125 8501 9549 9681	Tiles work
03/05/24		Nurulal Kr.	55	Chhatrapur 813029 2125	Tiles work

Office / Person To be Visited	Time in	Time Out	Signature	Sign. of S / Staff	Remarks
Mr. Mukesh Singh	12:35	13:10	[Signature]	Ajit Kr.	
Sumil Khurana	13:20	16:30	[Signature]	Ajit Kr.	100%
Sumil Khurana	13:20	16:30	[Signature]	Ajit Kr.	
Lift Storework	13:25	17:02	[Signature]	Ajit Kr.	
Lift Storework	13:25	17:02	[Signature]	Ajit Kr.	

184

		46	OKH/9 phase-1 9718590559 LK20933903	Supply	Receiving	12:21	12:40	Prakash	Ajitkr.
03/05/24	Bikram Kir. Mallick	47	SSEW Pvt Ltd. 9810670959 9154 77759094	meeting	Engg.	12:25	15:35	Prakash	Ajitkr.
03/05/24	Ashok Kumar	48	Srininey puri 8689 007204 ID 20018615	Meeting.	Mr. Muresh S.	12:40	13:10	Ash.K	Arun.
05/05/24	Akshay	49	Srininey puri. 8689007204 ID 20019393	meeting	Engg. Mr. Muresh	12:40	13:10	A	Arun.

ANNEXURE-3

Department of Environment
Govt. of NCT of Delhi

Standard Operating Procedure

Subject: Regulation of extraction of ground water, closure, prohibition of illegal activities relating to use of borewells/tubewells in NCT of Delhi.

1. The Hon'ble National Green Tribunal in Original Application No. 685/2019 entitled as, "Rakesh Kumar Versus Govt. of NCT of Delhi vide its order dated 15.05.2020 directed as under:

"In view of the above, we reiterate our directions for devising suitable effective mechanism for preventing extraction of ground water by way of unauthorized tubewells and wherever such illegalities found, prompt coercive measures must be taken. Illegal extraction of ground water is a criminal offence under the EP Act. Compensation must be recovered on the formula already laid down. It will be appropriate that Chief Secretary, Delhi calls a meeting of all concerned within one month from today and oversees preparation of an appropriate SOP for fixing responsibility on the subject. Ministry of Jal Shakti may also take necessary steps in the matter."

2. As far as the various districts of NCT of Delhi are concerned, the CGWA vide its notification of March, 2006 has notified all districts of Delhi as over exploited areas, needing regulation, and registration of ground water abstraction structures mandatory. Regarding regulation of extraction of ground water and to provide procedure for closure /prohibition of illegal activities regarding operation of

borewells/tubewells, directions under Section 5 of the Environment (Protection) Act, 1986 have been issued with the approval of Hon'ble Lt. Governor on 18th May, 2010 and on 10th January, 2014. In the aforesaid directions the authorities and the procedure to permit use of ground water and to prevent misuse have been detailed along with the responsibilities of various authorities. The SOP has been devised based on the detailed procedure provided in the aforesaid directions dated 18.05.2010 and 10.01.2014.

3. Standard Operating Procedure (SOP):

- 1) Drawing ground water through borewell or tubewell for domestic, commercial, agricultural or industrial uses without the prior permission of the "Competent Authority" will be considered illegal and without authority of law. The Competent Authority is Delhi Jal Board in the entire NCT of Delhi except areas under the New Delhi Municipal Council (NDMC) and Delhi Cantonment Board (DCB). For borewells/tubewells for agricultural uses, the information on illegal extraction of ground water will be provided by the BDO to the Advisory Committee.
- 2) The Deputy Commissioner (Revenue) of each district, who is the Authorised Officer under the direction dated 18.05.2010 is required to supervise checking violation i.e. detection of illegal wells and closure thereof through the SDMs.
- 3) An Advisory Committee in each of the revenue districts with representatives from DJB, CGWB, ULBs, DPCC, reputed NGO has been constituted to assist the DC in detecting illegal borewells for

47/c
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(B)

taking action. Accordingly, the advisory committee will prepare a list of such illegal borewells every month by taking information from all available sources including Revenue Officers, representatives of Delhi Jal Board, ULBs, DPCC, NGOs and other relevant sources. Proactive action needs to be taken by the above representatives in detection of illegal extraction of ground water and furnishing the same to the Advisory Committee promptly. Superintending Engineer (SE), DJB is the Member Secretary of Advisory Committee, and he is required to ensure timely conduct of the meeting and also to record the proceedings.

- 4) The Delhi Jal Board has already identified 19661 such illegal borewells on which action is being taken and 7248 units have already been closed down by the district authorities. The remaining units to be closed down on priority as these have been already identified and the process to be completed within a period of three months. A weekly progress report district wise will be submitted to the Divisional Commissioner for monitoring. The illegal borewells/tubewells other than the list provided by DJB will be taken up for closure thereafter. Further, in the first phase, action against borewells/tubewells engaged in commercial exploitation of ground water will be taken.
- 5) In case the illegal borewell/tubewell is already constructed/operating, the same will be closed and the electricity supply to the energized tubewell will be disconnected even if it is through DG sets. In case of the illegal borewell/tubewell is under construction, then the drilling rig will also be sealed.

g/c well

9

- 6) For the purpose of closure of illegal borewells/tubewells, joint action teams under the supervision of the concerned SDM will be formed for ensuring effective coordination. The joint team will comprise field functionaries from DJB, DISCOMs and Local Police.
- 7) The Deputy Commissioner who is the chairperson of the Advisory Committee will forward the details of illegal borewells to the DPCC for levying Environmental Compensation (EC) for illegal extraction of ground water.
- 8) The DPCC will assess EC as per the methodology devised by CPCB in its report dated 26.06.2019. After assessment of the EC, demand will be raised and in cases of non-recovery, SDM to recover EC as arrears of land revenue.
- 9) All the drilling machines/rigs utilized for boring purposes in Delhi are required to obtain registration from the offices of Deputy Commissioners of the concerned districts. The movement of drilling machines/rigs will be allowed for authorised drilling to the identified location and for specified duration by the concerned Deputy Commissioner.
- 10) The Delhi Police and Transport Department of Govt. of NCT of Delhi will allow movement of the drilling machines/rigs having the prior permission for such movement from the concerned Deputy Commissioner. The concerned Deputy Commissioner (Revenue), Deputy Commissioner of Police and Deputy Commissioner, Enforcement of Transport Department will be responsible for strict compliance of the guidelines regarding movement of drilling machines/rigs.

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(10)

11) As provided in the direction dated 18.05.2010 issued under Section 5 of the Environment (Protection) Act, 1986 the Deputy Commissioner of each district will launch prosecution against the offenders related to ground water extraction on the recommendations of the Advisory Committee.

(12) The concerned Advisory Committee of each district is responsible to ensure that there is no illegal extraction of ground water in the district.

---X---X---X---X---

DELHI JAL BOARD : GOVT. OF NCT OF DELHI
OFFICE OF ZONAL REVENUE OFFICER (S)-II, GIRI NAGAR
KALKAJI, NEW DELHI - 110019

No. DJB/ZRO (S)-II/GN/2024/ 504

Dated: 5/9/24.

Sub: Regarding extraction of Ground Water from Borewell existing in the Surya Hotel, Mathura Road, New Friends Colony, New Delhi.

With reference to your office letter of even number dated 03.09.2024, on the above-mentioned subject, required information is submitted as under: -

(1) One water connection vide K. No. 4000731000 since before 2012 (from when computerized data is available).

One for Addl. Sewerage Maintenance Charge vide K. No. 5050962373 since before 2012 (from when computerized data is available) on account of use of borewell at the property.

(2) Details of consumption of water against water connection are attached.

(3) Current Bills of both the above said K numbers attached.

(4) Permission of borewell is not granted from ZRO office.

(5) Quantity of ground water extraction monthly basis through borewell is not measured by ZRO office.

Encl: As above.

EE (M)-51

(M.K. Arora)
ZRO (S)-II, Giri Nagar

5/9/24

1048-2F
20/9/24
23/9/24

22/09/24

Read History x +

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Mam

Meter ID 4378345018 Water simple KL / 4000731000 / 4000731000 - Active - Root Meter Inventory

Register Information KL, format 7.2, 1.000000, Additive

Register ID 4373345227

Filter: by All

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12-07-2024 12:00:00AM	190.000000	Usage: 190.00, no high/low	76259.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
13-06-2024 12:00:00AM	461.000000	Usage: 461.00, no high/low	76069.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
14-05-2024 12:00:00AM	329.000000	Usage: 329.00, no high/low	75608.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
15-04-2024 12:00:00AM	488.000000	Usage: 488.00, no high/low	75279.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
08-03-2024 12:00:00AM	336.000000	Usage: 336.00, no high/low	74791.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
09-02-2024 12:00:00AM	262.000000	Usage: 262.00, no high/low	74455.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
11-01-2024 12:00:00AM	294.000000	Usage: 294.00, no high/low	74193.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
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12-05-2023 12:00:00AM	206.000000	Usage: 206.00, no high/low	71701.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
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Current Context

C.H.L.LTD THE HOTEL SURYA
4000731000 2
C.H.L.LTD. THE HOTEL SURYA, Commercial Industrial Rs119,469.21
4000731000

THE HOTEL SURYA DELHI 110025

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Overpayment Exists for consumer

Current Context

C.H.L.LTD. THE HOTEL SURYA
4000731000 2
C.H.L.LTD. THE HOTEL SURYA, Commercial Industrial
Industrial Rs916,469.21
4000731000
THE HOTEL SURYA DELHI 110025

Current To Do

Customer Contact



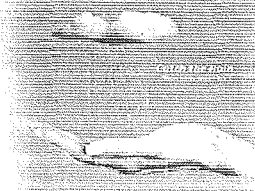

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Date	Usage	Usage Description	Amount	Category	Check 1	Check 2
24-04-2023 12:00:00AM	425.000000	Usage: 425.00, no high/low	71495.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
15-02-2023 12:00:00AM	220.000000	Usage: 220.00, no high/low	70795.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
20-01-2023 12:00:00AM	387.000000	Usage: 387.00, no high/low	70575.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
15-12-2022 12:00:00AM	214.000000	Usage: 214.00, no high/low	70188.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
25-11-2022 12:00:00AM	299.000000	Usage: 299.00, no high/low	69974.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
19-10-2022 12:00:00AM	222.000000	Usage: 222.00, no high/low	69675.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
15-09-2022 12:00:00AM	141.000000	Usage: 141.00, no high/low	69453.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
17-08-2022 12:00:00AM	216.000000	Usage: 216.00, no high/low	69312.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
16-07-2022 12:00:00AM	151.000000	Usage: 151.00, no high/low	69096.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
14-06-2022 12:00:00AM	314.000000	Usage: 314.00, no high/low	68945.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
20-04-2022 12:00:00AM	151.000000	Usage: 151.00, no high/low	68631.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
16-03-2022 12:00:00AM	172.000000	Usage: 172.00, no high/low	68480.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
11-02-2022 12:00:00AM	125.000000	Usage: 125.00, no high/low	68308.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
19-01-2022 12:00:00AM	165.000000	Usage: 165.00, no high/low	68183.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
18-12-2021 12:00:00AM	180.000000	Usage: 180.00, no high/low	68018.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
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12-08-2021 12:00:00AM	137.000000	Usage: 137.00, no high/low	67362.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
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13-05-2021 12:00:00AM	100.000000	Usage: 100.00, no high/low	66945.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>

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Meter No (मीटर संख्या)		UoM	Current Meter Read (मीटर की वर्तमान रीडिंग)		Previous Meter Read (मीटर की पिछली रीडिंग)		Consumption (खपत)							
Meter Reading Date (मीटर रीडिंग की तारीख)			Reading / Meter Status (रीडिंग / मीटर स्थिति)		Meter Reading Date (मीटर रीडिंग की तारीख)		Days (दिन)							
Units (यूनिट)					Reading / Meter Status (रीडिंग / मीटर स्थिति)		Units (यूनिट)							
4000731000		KL	25-AUG-2024		76741 / OK		12-JUL-2024		76259 / OK		44		482	
Bill Details: Current Period Charges (बिल विवरण: वर्तमान अवधि शुल्क) (12-JUL-2024 to 25-AUG-2024)														
Applicable Rate Period				Description				Amount(Rs.)						
13-JUL-2024 to 25-AUG-2024				Total Consumption Charges -				73461.32						
13-JUL-2024 to 25-AUG-2024				Sewerage Charge (60 % of Water Consumption Charge)				44076.79						
13-JUL-2024 to 25-AUG-2024				Service Charge - Consumption > 100 KL				1932.61						
13-JUL-2024 to 25-AUG-2024				Sub Total Bill Amount without Meter Rent				119470.72						
13-JUL-2024 to 25-AUG-2024				Subtotal Bill Amount				119470.72						
				Adjustment Details Are Listed Below										
Arrear, If any (Rs.) (वकाया, यदि कोई (रु))												-1.49		
Total Consolidated Bill Amount Payable (Rs.) (कुल समेकित बिल राशि देय (रु))												119470		
Late Payment Surcharge (Rs.) (देर से भुगतान पर अधिभार) (5% surcharge will be applicable after due date)(देय तिथि के बाद 5% अधिभार लागू होगा)					5973 .46		Amount with LPSC after due date (Rs.) (देय तिथि के बाद अधिभार के साथ राशि (रु))					125443		
PAYABLE AMOUNT TO AVAIL REBATE SCHEME (Rs.) (रूट योजना के लिए देय राशि (रु))														
Bill History (पिछला बिल)							Payment History (पिछला भुगतान)							
Bill from Date	Bill to Date	Days	Reading	Status	Units	Amount(Rs)	Receipt Id	Amount(Rs)	Date					
13-JUN-2024	12-JUL-2024	29	76259	OK	190	167449	400093332106	167450.00	23-JUL-2024					
14-MAY-2024	13-JUN-2024	30	76069	OK	461	118666	400720055541	86018.00	11-JUN-2024					
15-APR-2024	14-MAY-2024	29	75608	OK	329	81922	400651654626	109080.00	10-MAY-2024					
08-MAR-2024	15-APR-2024	38	75279	OK	488	109079	400388161743	102349.00	10-APR-2024					
08-FEB-2024	08-MAR-2024	29	74791	OK	336	229992	400310547374	146101.00	11-MAR-2024					
Important Message														
If bill is not paid till Bill Due Date- connection may be disconnected (यदि बिल देय तिथि तक बिल का भुगतान नहीं किया जाता है- कनेक्शन काट दिया जा सकता है)														
For any assistance / query : Please call 1916 or www.djb.gov.in (किसी भी सहायता / जानकारी के लिए: 1916 पर कॉल करें या www.djb.gov.in पर जाएं)														
Delhi Jal Board							Cheque / DD should be drawn in favour of DJB in the following format (बैंक / डिमांड ड्राफ्ट द्वारा भुगतान करने के लिए निम्न फॉर्मेट का उपयोग करें) DJB KNO							
Bill Payment Counter Foil														
KNO(केएनओ)		4000731000		Name(नाम)		C.H.L.LTD. THE HOTEL SURYA		Bill No. (बिल संख्या)		400082162792				
Bill Date(बिल की तिथि)		27-AUG-2024		Bill Due Date (बिल देय तिथि)		13-SEP-2024		Bill Amount (Rs.) (बिल राशि (रु))		119470				
Bill Amount with LPSC (Rs.): (LPSC के साथ बिल राशि (रु)):		125443		Payment Date/ (भुगतान की तारीख)				Cash/Cheque No./DD No.:						
				Amount Paid(Rs.) (राशि का भुगतान (रु))				(कैश / चेक नंबर / डीडी नं. :)						
Name of Bank / Branch (बैंक / शाखा का नाम)														

 <p>STOP CORONA: I. Wear Mask. II. Follow Physical Distancing. III. Maintain Hand Hygiene.</p>		<p align="center">Delhi Jal Board (दिल्ली जल बोर्ड) (Government of NCT of Delhi) www.djb.gov.in Regular Water Bill</p>				 																			
<p>Name(नाम): CHL LTD THE HOTEL LTD Address(पता): NFC, 110025 Mobile No. (मोबाइल): 9958580110 Zone/Loc (क्षेत्र / स्थान): / Giri Nagar Area Code (एरिया कोड): A-215 MR Code (एमआर कोड): 888/BULK KNO(केएनओ): 5050962373</p>		<p>Consumer Category(उपभोक्ता श्रेणी): CAT II Premise Detail (परिसर विवरण): Hotel/Guest Houses(No of floors-10, No of rooms-242) Meter No. (मीटर संख्या): NA Meter Type (मीटर का प्रकार) (DJB/Pvt): PVT Bill No. (बिल संख्या): 505183316630 Bill Cycle(बिल चक्र): ZALL(B5-2024) Bill Basis(बिल आधार): REGULAR</p>				<p>Bill Date(बिल की तिथि) 27-AUG-2024</p> <p>Bill Amount (Rs.) (बिल राशि (₹)) 42387</p> <p>Bill Amount Payable (Rs.) (देय बिल राशि (₹)) (Nearest up to Rs. 10) (लगभग 10 ₹ तक) 42390</p> <p>Bill Due Date(बिल देय तिथि) 13-SEP-2024</p> <p>Amount Payable After Due Date(Rs.) (देय तिथि के बाद देय राशि (₹)) 44507</p>																			
Meter No (मीटर संख्या)	UoM	Current Meter Read (मीटर की वर्तमान रीडिंग)		Previous Meter Read (मीटर की पिछली रीडिंग)		Consumption (खपत)																			
		Meter Reading Date (मीटर रीडिंग की तारीख)	Reading / Meter Status (रीडिंग / मीटर स्थिति)	Meter Reading Date (मीटर रीडिंग की तारीख)	Reading / Meter Status (रीडिंग / मीटर स्थिति)	Days (दिन)	Units (यूनिट)																		
NA	KL	27-AUG-2024	0 / NUW	12-JUL-2024	0 / NUW	46	0																		
<p>Bill Details: Current Period Charges (बिल विवरण: वर्तमान अवधि शुल्क) (12-JUL-2024 to 27-AUG-2024)</p> <table border="1"> <thead> <tr> <th>Applicable Rate Period</th> <th>Description</th> <th>Amount(Rs.)</th> </tr> </thead> <tbody> <tr> <td>13-JUL-2024 to 27-AUG-2024</td> <td>Service Charge - Consumption= 0KL</td> <td>224.50</td> </tr> <tr> <td>13-JUL-2024 to 27-AUG-2024</td> <td>Additional Sewerage Maintenance Charge for Hotel/Guest House</td> <td>26833.33</td> </tr> <tr> <td>13-JUL-2024 to 27-AUG-2024</td> <td>Additional Sewerage Maintenance Charge for Banquet</td> <td>15333.33</td> </tr> <tr> <td>13-JUL-2024 to 27-AUG-2024</td> <td>Sub Total Bill Amount without Meter Rent</td> <td>42391.16</td> </tr> <tr> <td>13-JUL-2024 to 27-AUG-2024</td> <td>Subtotal Bill Amount</td> <td>42391.16</td> </tr> </tbody> </table> <p>Adjustment Details Are Listed Below</p>								Applicable Rate Period	Description	Amount(Rs.)	13-JUL-2024 to 27-AUG-2024	Service Charge - Consumption= 0KL	224.50	13-JUL-2024 to 27-AUG-2024	Additional Sewerage Maintenance Charge for Hotel/Guest House	26833.33	13-JUL-2024 to 27-AUG-2024	Additional Sewerage Maintenance Charge for Banquet	15333.33	13-JUL-2024 to 27-AUG-2024	Sub Total Bill Amount without Meter Rent	42391.16	13-JUL-2024 to 27-AUG-2024	Subtotal Bill Amount	42391.16
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13-JUL-2024 to 27-AUG-2024	Subtotal Bill Amount	42391.16																							
Arrear, If any (Rs.) (बकाया, यदि कोई (₹))						-4.43																			
Total Consolidated Bill Amount Payable (Rs.) (कुल समेकित बिल राशि देय (₹))						42387																			
Late Payment Surcharge (Rs.) (देर से भुगतान पर अधिभार) (5% surcharge will be applicable after due date) (देय तिथि के बाद 5% अधिभार लागू होगा)				2119.34	Amount with LPSC after due date (Rs.) (देय तिथि के बाद अधिभार के साथ राशि (₹))		44507																		
PAYABLE AMOUNT TO AVAIL REBATE SCHEME (Rs.) (छूट योजना के लिए देय राशि (₹))																									
Bill History (पिछला बिल)				Payment History (पिछला भुगतान)																					
Bill from Date	Bill to Date	Days	Reading	Status	Units	Amount(Rs)	Receipt Id	Amount(Rs)	Date																
13-JUN-2024	12-JUL-2024	29	0	NUW	0	44596	505016285805	44600.00	02-AUG-2024																
18-APR-2024	13-JUN-2024	56	0	NUW	0	53430	505688124326	36410.00	18-JUN-2024																
08-MAR-2024	18-APR-2024	41	0	NUW	0	37783	505199358421	37780.00	16-MAY-2024																
08-FEB-2024	08-MAR-2024	29	0	NUW	0	26724	505680232883	28061.00	24-APR-2024																
11-JAN-2024	08-FEB-2024	28	0	NUW	0	53864	505880327596	56558.00	15-MAR-2024																
Important Message																									
<p>If bill is not paid till Bill Due Date- connection may be disconnected (यदि बिल देय तिथि तक बिल का भुगतान नहीं किया जाता है- कनेक्शन काट दिया जा सकता है) For any assistance / query : Please call 1916 or www.djb.gov.in (किसी भी सहायता / जानकारी के लिए: 1916 पर कॉल करें या www.djb.gov.in पर जाएं)</p>																									
 <p align="center">Delhi Jal Board Bill Payment Counter Foil</p>				<p>Cheque / DD should be drawn in favour of DJB in the following format (चेक / डिमांड ड्रफ्ट द्वारा भुगतान करने के लिए निम्न फॉर्मेट का उपयोग करें) DJB KNO</p>																					
KNO(केएनओ)	5050962373	Name(नाम)	CHL LTD THE HOTEL LTD	Bill No. (बिल संख्या)	505183316630																				
Bill Date(बिल की तिथि)	27-AUG-2024	Bill Due Date (बिल देय तिथि)	13-SEP-2024	Bill Amount (Rs.) (बिल राशि (₹))	42387																				
Bill Amount with LPSC (Rs.): (LPSC के साथ बिल राशि (₹)):	44507	Payment Date/ (भुगतान की तारीख)		Cash/Cheque No./DD No.:	(कैश / चेक नंबर / डीडी नं. :)																				
		Amount Paid(Rs.) (राशि का भुगतान (₹))																							
Name of Bank / Branch (बैंक / शाखा का नाम)																									

ANNEXURE-5

DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (M)-24
D-BLOCK MOTI NAGAR, NEW DELHI-110015

No. DJB/EE(M)-24/2024 / 89 ✓

Dated:- 6.5.24

Sub:- Regarding borewell at Hotel Jaypee Siddharth near East Patel Nagar,
Rajender Place, New Delhi-110008.

In reference to above, please find attached herewith the declaration of no borewell in Hotel Jaypee Siddharth near East Patel Nagar, Rajender Place premises given by Sh. Amit Singh-Chief Engineer of Hotel Jaypee Siddharth on 04.05.2024. Further the said premises was inspected by Sh. Ankit Rana JE of the office of undersigned on 04.05.2024 and reported that no borewell was found at above address.

Encl: i). Declaration dated 04.05.24 given by Chief Engineer in Hotel Jaypee Siddharth.

ii). JE Inspection report of JE Sh. Ankit Rana JE of the office of undersigned

EE(M)-51
C/o SE(M)-10
Mob.No.9650425566

P.C.
(P.C. Sharma)
EE(M)-24

Copy to:-

1. SE(M)-10
2. SE(M)-5
3. AE(M)-24 / O/Copy

Supt. Eng. (M)-10
Dy. No. 464
Date 13/5/24
DELHI JAL BOARD

Prady
13/5/24

Prady
13/5/24
EE(M)-24

EE(M)-51
Diary No. 286-28
Date 20/5/24
DELHI JAL BOARD

GE(M) 51

24

30/4/24

Dy no - 147
04/05/24

INSPECTION REPORT

In the ref. for matter of National Green Tribunal, New Delhi, Execution Application No-44/2023 In O.A No.407 of 2015, Shailesh Singh Vs Surya Hotel & Ors. The site (Hotel Jaypee Siddharth, East Patel Nagar) has been inspected by my self (Ankit Rana JE-(M)-24, DJB) today i.e. 04-05-2024 with Chief Engineer of above said hotel Sh. Amit Singh and found that there is no bore-well found in the premises. Declaration letter enclosed here with.

Submitted Please.

EE(M)-24.

Signature
04/05/24
AE(M)-24.

Signature
04/05/24

JE(M)-24

JAYPEE SIDDHARTH

371 197

Date. 4/5/24

To,
The Executive Engineer (M-24)
DTB,
New Delhi

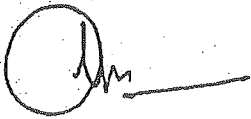
Subject - Declaration - No Borewell in the Premises

Sir,

This is to confirm you that we don't have
Borewell in the hotel Jaypee Siddharth Premises.

Thanks for your kind consideration

Warm Regards



(Chief engineer)

ANIL SINGH

+91 - 9999971389,

JAYPEE HOTELS, A DIVISION OF JAIPRAKASH ASSOCIATES LTD.

3, RAJENDRA PLACE, NEW DELHI 110 008, INDIA | T: +91 11 25760000, 43662500 | F: +91 11 2
E: reservations:jsd@jaypeehotels.com | W: www.jaypeehotels.com | TOLL FREE: 1800 11 99

REGISTERED OFFICE: SECTOR 128, NOIDA 201304, DISTT. GAUTAM BUDDHA NAGAR,

 JAYPEE

DELHI JAL BOARD: GOVT OF NCT OF DELHI
OFFICE OF THE ZONAL REVENUE OFFICER (CZ)-II
TIBBIA COLLEGE ZONE DELHI

NO.DJB/ZRO/(CZ)-II/2024/3644

DATED-03-10-2024

With reference to the NGT court case case O.A No 407 of 2015 Shailesh Singh V/s Surya Hotel & others. As desired by the Hon'ble NGT, the necessary information regarding the water connections running at hotel Jaypee Sidhartha, at property no. 3, Rajendra Palace, Delhi, is as under:

- | | |
|-------------------|----------------------------------|
| 1. KNo-2465800000 | First bill available dated. 1998 |
| 2. KNo-1465800000 | First bill available dated- 1998 |
| 3. KNo-3465800000 | First bill available dated- 1998 |

The initial date of installation of these water connection is not available in this office. However, this information has already been submitted by this office vide letter no. NO.DJB/ZRO/(CZ)-II/2024/743 dated. 10-09-2024 as per available in the RMS.

Further, a self-declaration has been received from hotel JP Sidhartha vide ZRO(W)II dairy no. 4600. In respect of above mentioned three water connection (Copy of attached). Further, it has been certified by them that presently they are not having any bore-well for extraction of ground water. They are using water from 3 DJB water connection and water from private tankers.

Submitted please.

EE (EAP)-II

ZRO(West)-II RAJINDER NAGAR



DELHI JAL BOARD: GOVT OF N.C.T OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (EAP)-II
VARUNALAYA, A-BUILDING, KAROL BAGH, NEW DELHI-110005
Email:- eeeap2.djb@gmail.com

75
आजादी का
अमृत महोत्सव

No. F3(10)/DJB/EE(EAP)-II/2024-25/ 1966

Dated: 09.10.2024

Subject: Status report in the matter of Sh. Shailesh Singh V/s The Suryaa Hotel, New Delhi & ORS before the Hon'ble National Green Tribunal, Principle Bench, New Delhi.

- Execution Application No. 44/2023 in O.A. NO. 407 OF 2015 (IA No.331/2024).

A. Hotel Jaypee Siddharth, East Patel Nagar, New Delhi.

A survey was conducted by JE & AE of area on dated 04.05.2024 and reported that no borewell was found in the premises of Hotel Jaypee Siddharth (report already submitted). Further, a self-declaration has been received from Hotel Jaypee Siddharth intimating that the Hotel is having only two sources of water supply for Hotel Operation use i.e. 03 nos. of DJB water connections and water supply through private water tankers. It has also been certified by the Hotel that presently they do not have bore well for water extraction. Copy of self-declaration by the Hotel is attached herewith.

This report has been forwarded by Zonal Revenue Officer (West)-II, Rajinder Nagar vide their letter dated 03.10.2024 confirming that there are 03 Nos. water connections having K.No.2465800000, 1465800000 & 3465800000 are running in the Hotel Jaypee Siddharth, East Patel Nagar, New Delhi (Copy attached).

Encl.: As above

SE(C)-3

SE(M)-10

9/10/24

(Parveen Kumar Gupta)
EE(EAP)-II

34/4/13/6



JAYPEE SIDDHARTH

Self Declaration

WEST-II)
DIARY No. 4600
DATE: 03/10/24

We, Jaypee Siddharth Hotel – 3 Rajendra Place New Delhi 110008.

1. This is to inform you that at Jaypee Siddharth hotel presently we don't have bore well for water extraction.
2. Jaypee Siddharth Hotel having only 2 sources of water supply for hotel operation use
 - a). Delhi Jal Board (DJB) – 3 connections
 - b.) Private Water Tankers
3. DJB Water connection Established date are not available in our records but it seems since hotel started operations

At Hotel Jaypee Siddharth are deeply committed to sustainability & Conservation of Energy for Environment preservation and follows all Government guidelines raised by CPCB and other competent authorities –

1. We have well established & operational STP (96 KLD) & ETP (60 KLD) Since year 2015, for the treatment of all waste water and reuse as much as possible.
2. We have 2 No. Rain water harvesting with recharging pits. It is operational since year 2016

ANUP SINGH

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REGISTERED OFFICE: SECTOR 12B, NOIDA 201304, DISTT. GAUTAM BUDDHA NAGAR,
UTTAR PRADESH, INDIA. T: +91 120 4609000, 2470800

Ch: I 141061IP1005PI C019017



